

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO.1223
TO BE ANSWERED ON 02.05.2016

CCTV Cameras in Schools

†1223. SHRIMATI RITI PATHAK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Mumbai High Court has recently ordered the Maharashtra Government to install CCTV cameras in all the schools in the State and if so, the details thereof;
- (b) whether the Government proposes to provide the grants to the State Government of Maharashtra for the said purpose and if so, the details thereof and the reasons therefor; and
- (c) whether the Government proposes to install cameras in all the schools of the country and if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

- (a) : As per the information received from the Government of Maharashtra, the Hon'ble High Court, Mumbai during the hearing of PIL No.57 of 2011 with PIL No.109/2014 and PIL No.134/2012 on 16.12.2015 has suggested to the Government of Maharashtra to consider fixing of CCTV in schools.
- (b) & (c): "Education" being in the concurrent list and a majority of schools being under the jurisdiction of the State Governments, the matter relating to installation of CCTV cameras in schools is within the purview of the respective State Governments. At present, there is no proposal with the Ministry to provide Central Grants to the State Governments for this purpose.
